

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
IA No. 544/JPR/2023
IA No. 615/JPR/2023
CP No. (IB)- 205/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

Punjab National Bank

...Financial Creditor/ Applicant

Versus

Atlas Alloy (India) Pvt. Ltd.

...Corporate Debtor/ Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Prateek Gattani, Adv.
For the Liquidator : Amol Vyas, Adv.

ORDER

IA No. 544/JPR/2023:

Heard Mr. Prateek Gattani, Adv. appearing on behalf of the Applicant. Mr. Amol Vyas, Adv. appearing on behalf of the Liquidator seeks time to file reply. Reply, if any, may be filed within seven days with advance copy to the opposite counsel. List the IA on 06.12.2023.

IA No. 615/JPR/2023:

This is the 11th progress report filed by the Liquidator for the period covered from 01.07.2023 to 30.09.2023 under Regulations 15(1)(b) of the IBBI

Sd-

Sdr

(Liquidation Process) Regulations, 2016. The same is taken on record, subject to just exceptions. **IA No. 615/JPR/2023** is disposed of accordingly.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

November 16, 2023